



**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA  
ORIGINAL APPLICATION NO. 59/2024/EZ**

Md. Sheik Ansaruddin

..... Applicant

- Versus -

State of West Bengal & Ors.

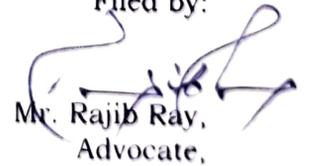
... Respondents

**AFFIDAVIT OF SERVICE OF NOTICE BY THE RESPONDENT NO. 1, DISTRICT  
MAGISTRATE, NORTH 24 PARGANAS.**

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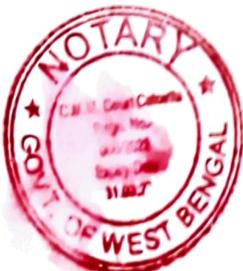
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Filed by:



Mr. Rajib Ray,  
Advocate,

Bar Association Room No. 13,  
High Court, Calcutta  
Mob-9830132729/7980422764  
Email: rajib.ray23@gmail.com



**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**

**EASTERN ZONE BENCH, KOLKATA**

**ORIGINAL APPLICATION NO. 59/2024/EZ**

Md. Sheik Ansaruddin

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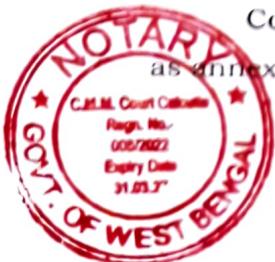
...Respondents

**AFFIDAVIT OF SERVICE OF NOTICE BY THE RESPONDENT NO. 1, DISTRICT  
MAGISTRATE, NORTH 24 PARGANAS.**

I, Sri Sharad Kumar Dwivedi, son of Hriday Narayan Dwivedi, aged about 43 years, by faith-Hindu, by occupation- Government Service, now posted as District Magistrate, North 24 Parganas, District- North 24 Parganas, Pin-700124, do hereby solemnly verify and say as follows: -

1. That I am the District Magistrate, North 24 Parganas and herein, I have made myself acquainted with the facts and circumstances of this case and competent to affirm this affidavit.
2. That this affidavit is being affirmed in pursuance of the solemn order dated 23.07.2024 passed by the Hon'ble Tribunal, whereby the Hon'ble Tribunal was pleased to direct that a copy of this order to be served upon the Respondent No.4, the Executive, Officer, Barasat Municipality through the office of the District Magistrate, North 24 Parganas i.e. Respondent No.1.
3. That in compliance with the said Order dated 23.07.2024, the District Magistrate, North 24 Parganas has caused the service of the notice upon the Barasat Municipality on 29.07.2024 through the District Land and Land Reforms Officer, North 24 Parganas, both through e-mail and through personal delivery and the same has been received by the office of the said Respondent No.4 by putting signature on a copy of the said letter.

Copies of the receipt of service of notice are annexed herewith and marked as annexure 'A' collectively.



4. That the statements made in paragraph 1 to 3 are based on information derived from the record which are usually kept and maintained by the answering respondent in the ordinary course of business and which I believe to be true and rest thereof are my humble submission before this Hon'ble Tribunal.

Prepared in my office

Advocate

Sharad Kumar Dwivedi  
Deponent



  
N. DASGUPTA  
Notary  
Regn. No. 006/2022  
3, Bankshal Street  
Calcutta-700001

SOLEMNLY AFFIRMED  
Declared Before me  
on Identification Adv.  
  
NOTARY  
N. DAS GUPTA  
C.M.M. Court  
Govt. W.B.

31 JUL 2024



Annexure - A



GOVERNMENT OF WEST BENGAL  
OFFICE OF THE  
DISTRICT LAND & LAND REFORMS OFFICER  
NORTH 24-PARGANAS, BARASAT

Phone No. 033-2584-6301, Email : [dllro.n24pgs@gmail.com](mailto:dllro.n24pgs@gmail.com)

RECEIVED  
CONTENTS NOT VERIFIED

29/8/24  
BARASAT MUNICIPALITY  
R.B.C. ROAD, BARASAT.

Memo No. NGT/18/24/2452 /L-Cell/L&LR(N)/2024 Dated :- 29 / 07 /2024

To  
The Executive Officer  
Barasat Municipality

Sub: Serving notice to the Executive Officer, Barasat Municipality through the office of the DM, North 24 Parganas as per the order of Hon'ble National Green Tribunal, dated: 23.07.2024  
Ref: Original application No.59/2024/EZ ( Earlier OA No. 25/2024/PB) in the matter of Md. Shiek Ansaruddin Vs. State of West Bengal

Sir,

The Hon'ble National Green Tribunal while hearing the Original application No.59/2024/EZ ( Earlier OA No. 25/2024/PB) on 23.07.2024 ordered in para no.6

*" the copy of this order shall be served upon the Executive Officer, Barasat Municipality through the office of the District Magistrate, North 24 Parganas . An Affidavit of service shall be filed by the next date of listing".*

In compliance with the above mentioned order the notice, issued by the Deputy Registrar of National Green Tribunal, Easter Zone Bench Kolkata is being served. The next date of listing of this case is 01.08.2024. The notice, issued by the Deputy Registrar of National Green Tribunal, Easter Zone Bench Kolkata is annexed hereto for compliance of the order.

Enclosure: As stated above

District Land & Land Reforms Officer  
North 24 Parganas, Barasat

Memo No. NGT/18/24/2452/1 /L-Cell/L&LR(N)/2024 Dated :- 29 / 07 /2024

Copy forwarded to the CA to District Magistrate for his appraisal of DM sir

District Land & Land Reforms Officer  
North 24 Parganas, Barasat



By e-mail/Speed Post

**BEFORE THE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA**  
(Through Physical Hearing with Hybrid Mode)

**Original Application No. 59/2024/EZ**  
(Earlier O.A. 25/2024/PB)

**Md. Sheik Ansaruddin**  
**Vs.**  
**State of West Bengal & Ors.**

To,

**Barasat Municipality**  
through its Municipal Commissioner  
Rishi Bankim Chandra Rd, Milanpally, Gupta Colony,  
Barasat, Kolkata, West Bengal 700124 **(Respondent No. 4)**

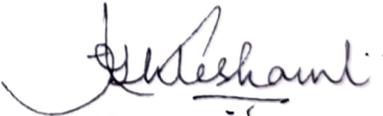
**NOTICE**

Whereas the above titled **Original Application No. 59/2024/EZ** (Earlier O.A. 25/2024/PB, Copy of Application & Order dated 22.07.2024 annexed) is **listed on 01.08.2024** at 10.30 A.M. before the Hon'ble **National Green Tribunal**, Eastern Zone Bench at Finance Centre, 3rd Floor, Block III, Action Area-II, New Town, Kolkata (W.B)-700 161 for your appearance in person or by a pleader duly instructed.

2. Take Notice that in default of your appearance on the date above mentioned the said Application will be heard and determined in your absence.

3. Given under my hand and the seal of this Tribunal, this **24<sup>th</sup> July, 2024**.

Note: (For Orders, Cause Lists & Other information, please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in))

  
**DEPUTY REGISTRAR**

Deputy Registrar  
NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA



e/1303  
dt. 26.07.2024



**NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH**  
Finance Centre, 3<sup>rd</sup> Floor,  
New Town, Kolkata 700 161  
(Phone: 033-2324 0089 Fax: 033-2324 0094)

Date: 24<sup>th</sup> July, .2024

**From,**  
The Deputy Registrar  
National Green Tribunal,  
Eastern Zone Bench, Kolkata, WB.

**To,**  
**The District Magistrate, North 24-Parganas**  
Office of the District Magistrate,  
New Administrative Building, Barasat,  
North 24-Parganas, Kolkata-700 124  
Email: [dm-bar-wb@nic.in](mailto:dm-bar-wb@nic.in)

**Sub:** Notice for Compliance in Original Application No. 59/2024/EZ Order passed by Hon'ble NGT, EZB, Kolkata - reg.

Sir,

I am directed to forward herewith a copy of Notice along with order dated 22.07.2024 passed by Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata on the above noted subject. As per the order in Original Application No. 59/2024/EZ titled as **Md. Sheik Ansaruddin Vs. State of West Bengal & Ors.** w.r.t. **para 6** of the order mentioned, you are directed to serve the copy of this Notice to the Respondent No. 4. After serving the Notice to the respondent, you are required to file Affidavit of Service through e-filing.

Encl. As above

  
**Deputy Registrar**  
No. 1104  
14518



Item No.06

Court No.1

**BEFORE THE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA  
(THROUGH PHYSICAL HEARING WITH HYBRID MODE)**

Original Application No.59/2024/EZ  
(Earlier OA No.25/2024/PB)

Md Sheik Ansaruddin

Versus

Applicant(s)

State of West Bengal

Respondent(s)

Date of hearing: 23.07.2024

**CORAM: HON'BLE MR. JUSTICE B. AMIT STHALEKAR, JUDICIAL MEMBER  
HON'BLE DR. ARUN KUMAR VERMA, EXPERT MEMBER**

For Applicant(s) : None

For Respondent(s): Mr. Rajib Ray, Advocate for R-1 & 2,  
Mr. Ayush Kumar Dadhich, Advocate for R-3

**ORDER**

1. Case called out. Applicant is not present though he had earlier appeared on 13.05.2024.
2. Supplementary affidavit dated 22.07.2024 has been filed by the Respondent No.1, District Magistrate, North 24 Parganas; the same is taken on record.
3. This Court by its order dated 13.05.2024 had directed the Executive Officer, Barasat Municipality to be present (in Virtual Mode) since he has not filed any counter-affidavit though notices were issued to the Barasat Municipality on 01.04.2024.
4. The Executive Officer, Barasat Municipality is not present today.
5. We direct him to appear (in Virtual Mode) in person on the next date of listing i.e. on **01.08.2024** along with his counter-affidavit. He may also file his counter-affidavit by that date.
6. A copy of this order shall be served upon the Executive Officer, Barasat Municipality through the office of the District Magistrate,



North 24 Parganas. An Affidavit of service shall be filed by the next date of listing.

7. **List on 01.08.2024.**

.....  
**B. Amit Sthalekar, JM**

.....  
**Dr. Arun Kumar Verma, EM**

July 23, 2024,  
Original Application No.59/2024/EZ  
(Earlier OA No.25/2024/PB)  
OM



- 9 -

7/29/24, 2:37 PM

Gmail - Serving notice to the Executive Officer, Barasat Municipality through the office of the District Magistrate, North 24 Parganas



ADM & DL&LRO NORTH 24 PARGANAS <dllro.n24pgs@gmail.com>

**Serving notice to the Executive Officer, Barasat Municipality through the office of the District Magistrate, North 24 Parganas as per order of Hon'ble National Green Tribunal dated 23/07/2024.**

1 message

ADM & DL&LRO NORTH 24 PARGANAS <dllro.n24pgs@gmail.com>  
To: barasatmunicipality05@gmail.com

Mon, Jul 29, 2024 at 2:37 PM

Please download the attachment. This is most urgent.  
Regards,

**ADM & DL & LRO  
North 24 Parganas, Barasat**

T\_0042.pdf  
789K



BEFORE THE HON'BLE NATIONAL  
GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

O. A. NO. 59/2024/EZ

In the matter of:

Md. Sheik Ansaruddin

.... Applicant

-Vs-

State of West Bengal & Ors.

... Respondents.

Affidavit of service.

RAJIB RAY

Advocate

Bar Association Room No. 13,

High Court, Calcutta

Mob-9830132729/7980422764

Chamber: 28, Fakir Chand Mitra  
Street, Kolkata- 700009.

Email: rajib.ray23@gmail.com